

**Review on the working of and Annual Report of Mazagon Dock Limited, Bombay for the year 1984-85 and Statement for delay in laying these papers.**

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) A statement regarding Review by the Government on the working of the Mazagon Dock Limited, Bombay, for the year 1984-85.

- (ii) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2019/86].

12.44 hrs.

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Motor Vehicles (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 25th February, 1986."

#### MOTOR VEHICLES (AMENDMENT) BILL

As passed by Rajya Sabha

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Motor Vehicles (Amendment) Bill, 1986, as passed by Rajya Sabha.

12.45 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Eleventh Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

#### ESTIMATES COMMITTEE

Twenty-fifth Report

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Twenty-Fifth Report (Hindi and English versions) of the Estimate Committee on Action taken by Government on the recommendations contained in their Seventy-Ninth Report (Seventh Lok Sabha) on the Ministry of Railways—Railway Purchases.

12.46 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

**Situation arising out of non-settlement of ethnic problems of Tamils in Sri Lanka**

SHRI P. KOLANDAIVELU (Gopichettipalayam) : Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :